

NOTIFICATION

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New Delhi, the 19th October, 1966.

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S.O. 3159.- In pursuance of clause (1) of article 239 of the Constitution, the President hereby directs that the powers of the Central Government under the provisions of the Delhi Municipal Corporation Act, 1957 (66 of 1957), mentioned in the Schedule hereto annexed, shall, subject to the control of the President and until further orders, be exercised by the Lieutenant Governor of the Union territory of Delhi.

THE SCHEDULE

1. Sub-section (6) of section 3
2. Sub-section (1) of section 4
3. Clauses (d), (e) and (k) of sub-section (1) of section 9
4. Sub-section (8) of section 22
5. Section 31
6. Sub-sections (1), (2), (3) and (8) of section 50
7. Sub-section (1) of section 51

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- 8. Sub-section (2) of section 89 ✓
- 9. Sub-clause (1) of clause (c) and clause (d) of the proviso to section 102. ✓
- 10. Sub-section (1) of section 107 ✓
- 11. Sub-section (2) and (3) of section 150 ✓
- 12. Sub-sections (2) and (3) of section 178 ✓
- 13. Section 179 ✓
- 14. Section 180 ✓
- 15. Section 181 ✓
- 16. Section 183 ✓
- 17. Section 184 ✓
- 18. Section 199 ✓
- 19. Sub-section (5) of section 206 ✓
- 20. Sub-section (1) of section 207 ✓
- 21. Section 211 ✓
- 22. Section 250 ✓
- 23. Section 259 ✓
- 24. Sub-section (3) of section 260 ✓
- 25. Sub-section (3) of section 265 ✓
- 26. Section 266 ✓
- 27. Section 268 ✓
- 28. Section 270 ✓
- 29. Section 271 ✓
- 30. Sub-section (2) of section 289 ✓
- 31. Sub-section (2) of section 372 ✓
- 32. Sub-section (2) of section 427 ✓
- 33. Sub-sections (1) & (2) of section 448 ✓
- ~~34. Clause (b) of section 440~~

- 34. Clause (b) of section 460 ✓
- 35. Sub-sections (3) & (4) of section 469 ✓
- 36. Sub-section (1) of section 479 ✓
- 37. Sub-section (2) of section 480 ✓
- 38. Section 483 ✓
- 39. Section 485 ✓
- 40. Section 486 ✓
- 41. Section 487 ✓
- 42. Section 488 ✓
- 43. Section 489 ✓
- 44. Sub-section (1) of section 499 ✓
- 45. Sub-sections (1) and (2) of section 501 ✓
- 46. Clauses (a) and (b) of section 507 ✓
- 47. Section 512 ✓

[No.F.3/6/66-Delhi.]

A.D. PANDE, Joint Secretary.